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Defective Case Register from 2024-04-27 to 2024-04-27

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/18101/2024	MAHESWAR MOHANTY	2024-04- 27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
2	D-WP(C)/18760/2024	SAIBRATA RATH	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/17598/2024	BANSHIDHAR SATAPATHY	2024-04- 27	PAGE 27,31,70,71 ARE NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/17496/2024	TUSHAR KANTI SATAPATHY	2024-04- 27	PAGE 21,22,24,29,30,46 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 134 NOT LEGIBLE
5	D-WP(C)/18967/2024	AMARENDRA PRADHAN	2024-04-27	1.AFFIDAVIT NOT IN PROPER FORMAT AS PER RULE 3 ,CHAPTER 6 OF OHC RULE 2.AGE OF OPP. PARTY NOT TALLY WITH THE AGE OF THE PETNR IN THE COURT BELOW 3.RPFAM MENTIONED IN REFERENCE CERT. SHOULD BE CHANGED TO WP(C)
6	D-WA/18789/2024	DEBASIS MOHAPATRA, A.S.C.	2024-04- 27	CASE NO. MENTIONED IN THE PRAYER AND BEING AGGRIEVED PORTION NOT TALLY WITH THE CASE NO. MENTIONED IN THE C.T
7	D-RSA/17459/2024	LAXMIKANTA BEHERA	2024-04- 27	put up for sr after filinf of c copy of judgement and decree in trial court and judgement in appellate court
8	D-WP(C)/18672/2024	DEBENDRA KUMAR SAHOO	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-WP(C)/18691/2024	KUNAL KUMAR SWAIN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/18694/2024	SUBHANKAR ROUT	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
				page 60,61 not neat
11	D-RSA/17779/2024	DAYANANDA MOHAPATRA	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. AU FEE RS. 1.10 AND FOR DECREE RS. 4.50 TO BE PAID IN APPELLATE COURT RFA NO. 50/2013
12	D-CMP/18899/2024	NIROD KUMAR SAHU	2024-04- 27	OCCUPATION TO BE MENTIONED IN AFFIDAVIT
13	D-RSA/18740/2024	JAGJIT SINGH CHHABRA	2024-04-	V.NAMA NOT EXECUTED BY APPELLANT
14	D- CONTC/18622/2024	ADV		6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				ANNEX 2 NOT ATTESTED
15	D- CONTC/18775/2024	RAMANI KANTA PATTANAIK	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D- CONTC/18648/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/19022/2024	GOPAL KRUSHNA NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WA/18787/2024	RAJANI BHUSAN MISHRA,A.G.A	2024-04- 27	CODE NOT INDICATED
19	D- CONTC/18792/2024	SAROJ RANJAN SUBUDHI	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONE SECOND COPY OF PETN FILED WITHO INDEX BEING PAGE MARKED
20	D- CONTC/18781/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D- CONTC/18779/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1. DATE OF DISPOSAL OF WP NOT GIVE ON THE TOP 2. INDEX IS INCORRECTLY PAGE MARKED
22	D-WP(C)/18698/2024	KUNAL KUMAR SWAIN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-WP(C)/19028/2024	ADITYA NARAYAN RAY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D- CONTC/18782/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION OF THE DEPONENT NOT GIVEN
25	D- CONTC/18806/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D- CONTC/18800/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONI
27	D- CONTC/18802/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION OF DEPONENT NOT GIVE
28	D- CONTC/18774/2024	PARSURAM PANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D- CONTC/18770/2024	ADV	2024-04- 27	PAGE 13 NOT LEGIBLE
30	D- RVWPET/7258/2024	JITENDRA KUMAR CHHOTARAY	<u> </u>	1-COURT FEE IS DEFICIENT.

				DCF OF RS 144 /- TO BE PAID
31	D- CONTC/18771/2024	C.ANANDA RAO, SR.ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D- CONTC/18603/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AGE OF PETNR DIFFERS FROM THE AGE
33	D-WP(C)/17553/2024	BITAS KUMAR SWAIN	2024-04-27	OF DEPONENT IN C.T 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C FEE RS 5/- AND LAA WELFARE FUND RS. 10/- TO BE PAID
34	D- CONTC/18767/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION OF DEPONENT NOT FURNISHED
35	D- CONTC/18755/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.
36	D-CRLA/12587/2024	CHEERA RANJAN SATAPATHY	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.A.FEE OF RS 9.35 /- TO BE PAID IN TCJ 2.A.FEE OF RS 12 /- TO BE PAID IN ACJ 3.CODE WRONGLY INDICATED
37	D- CRLMC/12590/2024	SAPAN KUMAR LENKA	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.DEFICIT AUTHENTICATION FEE OF RS 4.40 /- NOT FILED 2.OCCUPATION OF DEPONENT NOT STATED IN AFFIDAVIT
38	D- CRLREV/12418/2024	DEEPAK KU SAHOO	2024-04- 27	1. PROVISION OF LAW BE CORRECTED AFTER CONVERSION 2. IN THE I.A. FOR STAY (CT) THE PRTNR IS SAID TO BE IN (CUSTODY) MAY BE RECTIFIED
39	D- CRLMC/12617/2024	DILIP KUMAR SAHU	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO
40	D- CRLMC/12623/2024	NILAKANTHA DAS	2024-04- 27	6 DECEIDT CHOWING SERVICORY TO
41	D- CRLMC/12549/2024	PRABHAS CHANDRA PANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				PAGE 105 TO 119 NOT LEGIBLE

42	D- CRLMC/12543/2024	KUMAR PRAJWAL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED NAME OF PETNR NO.1 NOT MENTION IN V.NAMA INSTEAD OF PADMABATI JENA
43	D-WP(C)/18759/2024	KRISHNA CHANDRA SAHU	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/18761/2024	NIRANJAN LENKA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-RSA/18744/2024	RABINDRA NATH DEBTA	2024-04- 27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
46	D-WP(C)/19039/2024	GOPAL KRUSHNA NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
				HCBA welfare fee not paid
				6-RECEIPT SHOWING SERV.COPY TO
47	D- BLAPL/12652/2024	TANMAYA KUMAR MOHANTY	2024-04-	AG/CG/IT/CT/ETC.NOT FILED. 1. Rejection order dated. 25.04.2024.under Annexure-2 not tally with para-2 of the petition.
48	D- BLAPL/12753/2024	UMAKANTA BARIK	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D- ABLAPL/12664/2024	AMLAN SHAKTI PAUL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 9 not neat
50	D- CONTC/18656/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/19015/2024	GOPAL KRUSHNA NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/18762/2024	C.ANANDA RAO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 12,13,21,43,44 TO BE FILED
53	D-WP(C)/18816/2024	PRAMODA KUMAR MISHRA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-WP(C)/18815/2024	BHABANI SANKAR MISHRA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.

55	D- CONTC/18620/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-WP(C)/19020/2024	GOPAL KRUSHNA NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D- BLAPL/12677/2024	PRASANTA KUMAR NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
58	D- BLAPL/12685/2024	TUKUNA KUMAR MISHRA	2024-04-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Year of the P.S.Case mentioned in Cause Title AND Petition underAnnexure-1 not tally to Annexure-1as annexed.
59	D- ABLAPL/12666/2024	AMLAN SHAKTI PAUL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/18764/2024	KUNJA SUNDAR DAS	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/18813/2024	RABI NARAYAN BEHERA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-WP(C)/18807/2024	KUNAL KUMAR SWAIN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
63	D-WP(C)/18804/2024	KUNAL KUMAR SWAIN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
64	D- CONTC/18613/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D- CONTC/18661/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D- BLAPL/12684/2024	BHABANI SHANKAR DASPARIDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D- ABLAPL/12667/2024		2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
68	D- ABLAPL/12676/2024	BIDYADHAR PANDA	2024-04- 27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in Affidavit.
69	D-WP(C)/18455/2024	SUBASH CHANDRA SAHOO		6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				12-ASSESMENT SLIP NOT FILLED-IN PROPERLY.
				PAGE 80,81 ARE NOT THERE IN THE FIRST COPY OF BRIEF
70	D-WP(C)/18772/2024	PITAMBAR PANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.NAME MENTIONED IN THE DECLARATION NOT TALLY WITH THE SIGN OF THE DEPONENT 2.PAGE 14 TO
71	D-RSA/17614/2024	LAXMAN PRADHAN	2024-04- 27	20,36,38,39,41,42,43 NOT LEGIBLE PUT UP FOR SR AFTER FILINF OF INDEX AND PAGE MARK THE APPEAL AND ANNEXURES
72	D- ABLAPL/12670/2024	AJAYA KUMAR JENA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D- BLAPL/12714/2024	KEDAR CHANDRA SARANGI	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/17948/2024	SHISHIR KUMAR SAMAL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WP(C)/19031/2024	LAXMINARAYAN PATEL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D- BLAPL/12686/2024	ASHOK KUMAR BEHERA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D- ABLAPL/12642/2024	JUGALA KISHORE PANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
78	D-WP(C)/18751/2024	AJIT KUMAR MOHANTY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-WP(C)/19023/2024	DEBASIS PANIGRAHI	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
80	D- BLAPL/12687/2024	DIPTI RANJAN BHOKTA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D- ABLAPL/12682/2024	BASUDEVBARIK	2024-04- 27	14-NOT PROPERLY INDEXED. Page7to9 not marked.
82	D- BLAPL/12721/2024	DUSHMANTA SAHOO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

83	D-WP(C)/17646/2024	HARIPAD MOHANTY	2024-04- 27	
				LEGIBLE COPY OF PAGE 91 TO BE FILED
84	D- BLAPL/12688/2024	DIBYA PRAKASH MISHRA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D- BLAPL/12689/2024	DEBASIS MISHRA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D- ABLAPL/12646/2024	AKASH BHUYAN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-WP(C)/18741/2024	NIRANJAN PRASAD PATRA	2024-04- 27	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
				1.DCF OF RS 18 /- TO BE PAID
88	D-WP(C)/18785/2024	PRASANTA KUMAR SATAPATHY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D- BLAPL/12736/2024	SIVA SANKAR CHAINI	2024-04-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Occupation not mentioned in Affidavit,P.S.Case
				No AND Trial Court not mentioned in Cause Title,Page26 not neat.
90	D-CRLA/12639/2024	ASHOK DAS	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
				PROVISION OF LAW NOT FURNISHED IN IA NO. 1014/2024
91	D-RSA/18786/2024	DWARIKA PRASAD MOHANTY	2024-04- 27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
92	D- BLAPL/12707/2024	SURESH KUMAR JENA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WP(C)/17610/2024	SOUMYA JYOTI BISWAL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D- ABLAPL/12692/2024	DEEPAK KUMAR DAS	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D- ABLAPL/12693/2024	DEEPAK KUMAR DAS	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

96	D- ABLAPL/12697/2024	DEBENDRA PRADHAN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- ABLAPL/12710/2024	HARIPAD MOHANTY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D- RPFAM/18671/2024	ASHOK KUMAR BEHERA	2024-04- 27	PUT UP FOR S.R AFTER FILING OF ANNX 1 TO 5 AS PER AVERMENT OF THE PETITION
99	D-RSA/17714/2024	AMIT PRASAD BOSE	2024-04- 27	PUT UP FOR SR AFTER FILING OF C COPY OF L.C. JUDGEMENT AND DECREE AND C COPY OF APPELLETE COURT DECREE
100	D-WP(C)/17645/2024	HARIPAD MOHANTY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. LEGIBLE COPY OF PAGE 90,91 TO BE FILED
101	D-CMAPL/9948/2024	HIMANSHU SEKHAR PANDA	2024-04- 27	CAUSE TITLE IN ORDER BUT AGE OF THE PETITIONERS AND OPP. PARTIES NOT FURNISHWD.
102	D-WP(C)/18544/2024	SUSANTA SEKHAR MOHAPATRA	2024-04- 27	8-CAUSE TITLE NOT IN ORDER. AGE OF THE PETITIONER NO.3 NOT FURNISHED.
103	D- ABLAPL/12656/2024	SURYANARAYAN BISWAL	2024-04- 27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D- ABLAPL/12696/2024	HIMANSU BHUSAN SUTAR	2024-04- 27	Occupation not mentioned in the affidavit. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and date chart not filed.
105	D- BLAPL/12737/2024	SIVA SANKAR CHAINI	2024-04-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. Occupation not mentioned in Affidavit, P.S. Case
106	D-WP(C)/18464/2024	PRATIK DASH	2024-04-27	AND Trial Court not mentioned in Cause Title 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D- BLAPL/12715/2024	DEBASIS DEBADARSHAN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D- ABLAPL/12662/2024	DEEPAK PANDA	2024-04-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. OHCBAM Welfare fee of Rs.50/- not paid on V.nama.
109	D-WP(C)/18799/2024	BIDYADHAR PRADHAN	2024-04- 27	OCCUPATION OF PETNR NOT MENTIONED IN AFFIDAVIT
110	D-WP(C)/18118/2024	ANAM CHARAN PANDA	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

111	D- BLAPL/12740/2024	RAJIB LOCHAN PATTNAIK	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D- BLAPL/12741/2024	AMLAN MOHANTY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D- CONTC/18618/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D- RVWPET/18084/2024	SIDHESWAR MALLIK	2024-04-	CODE NOT CORRECTLY INDICATED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/18938/2024	JAYADEBA BEHERA	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/18476/2024	MAHENDRA KUMAR SAHOO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D- BLAPL/12722/2024	DUSHMANTA SAHOO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D- BLAPL/12723/2024	UNMESH CHANDRA JENA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D- BLAPL/12730/2024	MANORANJAN PADHY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D- BLAPL/12731/2024	MANORANJAN PADHY	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-RSA/17469/2024	S.S.RAO	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 1.DCF OF RS 288 /- TO BE PAID 2.AU.FEE DUE ON TCJ RS 1.10 /- DECREE RS 4.50 /- AND ACJ TO BE PAID
122	D- ABLAPL/12657/2024	T.DHIREN KUMAR DORA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court fee Exempted being a lady.Page no 13 not neat.
123	D- RPFAM/18540/2024	RAMANIKANTA PATTANAIK	2024-04-	24-LIMITATION NOT IN TIME / EXPIRED. 1.DELAY OF 38 DAYS
124	D- CONTC/18621/2024	ADV.	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-WP(C)/18968/2024	ANAM CHARAN PANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D- BLAPL/12528/2024	PRADEEP KUMAR PRADHAN	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 14 not neat.
127	D- BLAPL/12732/2024	SUDHANSU SEKHAR DASH	2024-04-	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D- ABLAPL/12724/2024	DUSHMANTA SAHOO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
				1. Synopsis and date chart not reflect in the index. 2.page nos. 13 to 15 are not neat and legible
129		ACHYUTANANDA PATTANAIK	2024-04- 27	24-LIMITATION NOT IN TIME / EXPIRED.
130	D- CONTC/18632/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D- RVWPET/17917/2024	SUNSHINE ANAND SWAIN	2024-04-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1. STATUS OF THE PETITIONER NOT FURNISHED 2. AFFIDAVIT NOT PROPER
132	D- CONTC/18660/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
				1-COURT FEE IS DEFICIENT.
133	$ \mathbf{I} \mathbf{J} \mathbf{L} \mathbf{R} \mathbf{N} \mathbf{\Delta} / \mathbf{I} \mathbf{N} \mathbf{N} \mathbf{A} / \mathcal{I} \mathbf{I} \mathcal{I} \mathcal{I}$	BIBHU PRASAD TRIPATHY	2024-04- 27	1.COURT FEE OF RS 619184.25 /- TO BE PAID 2.APPELLANT 4 NOT EXECUTED IN THE V.NAMA 3.COURT FEE PAYABLE NOT FURNISHED IN THE A.MEMO
134	11)_('N/1P/1X939/71174	SISIR KUMAR PUROHIT	2024-04- 27	8-CAUSE TITLE NOT IN ORDER. 1. STATUS OF PARTIES IN COURT BELOW NOT FURNISHED
135	D-WP(C)/19013/2024	GOPAL KRUSHNA NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	111 \ \(\lambda/\) \(\Diff(\text{-1}\) \ \lambda/\) \(\lambda/\) \(\lam	RUPESH KUMAR KANUNGO	2024-04- 27	8-CAUSE TITLE NOT IN ORDER. THE HONBLE CJ NOT PROPERLY ADDRESSED
137	111-W/P((\\/ \x/ \5 // \/) \/	LAXMINARAYAN PATEL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	I	DEEPAK RANJAN PARIDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos 26,27, 28 not neat.
139		SUDHANSU SEKHAR DASH	2024-04-27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. copy of order describe in page 6 not correct as per annex.3. 2.side of the page nos. 18,19 not neat.3.page nos.26 two times but page 28 not found.
140		PRASANTA KUMAR NANDA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO

				AG/CG/IT/CT/ETC.NOT FILED.
141	D-WP(C)/18404/2024	SUBRATA PANDA	2024-04- 27	23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGD. AS CMP
142	D-WP(C)/17607/2024	DEBENDRA NARAYAN PATTANAIK	2024-04- 27	6 DECEIDT CHOWING CEDV CODY TO
143	D-WP(C)/18487/2024	MAHENDRA KUMAR SAHOO	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D- BLAPL/12540/2024	SUSANTA KUMAR LENKA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos 14,15, 16, 24 to 28, 30 not neat.
145	D- BLAPL/12747/2024	JUGALA KISHORE PANDA	2024-04- 27	6 DECEIDT CHOWING CEDV CODY TO
146	D- ABLAPL/12663/2024	AMLAN SHAKTI PAUL	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-WP(C)/18120/2024	MAHESWAR MOHANTY	2024-04- 27	15-ALL PAPERS NOT PROPERLY SIGNED. page 10 not signed by adv.
148	D- CRLMC/12593/2024	DEEPAK KU SAHOO	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO
149	D-WP(C)/18243/2024	ASISH KUMAR RAY	2024-04- 27	1.INDEX NOT PROPERLY PAGEMARKED 2.SYNOPSIS AND DATE CHART NOT REFLECTED IN THE INDEX
150	D- CONTC/18645/2024	ADV	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-WP(C)/19017/2024	SANJIB KUMAR RATH	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-WP(C)/17861/2024	SUSANTA KUMAR TRIPATHY	2024-04- 27	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 14-NOT PROPERLY INDEXED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
153	D-WP(C)/18612/2024	PRONOY MOHANTY	2024-04- 27	INDEX NOT PAGE MARKED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 27,29,30,82 NOT LEGIBLE
154	D-RSA/17468/2024	JAGAJIBAN PRADHAN	2024-04- 27	1 COLIDT FEE IS DEFICIENT

155	D- BLAPL/12752/2024	SACHIDANANDA PADHEE	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no.7 not neat.
156	D- CONTC/17841/2024	ADV.	2024-04- 27	16-PETITION/APPEAL NOT IN TIME DELAY OF 288 DAYS
157	D-WP(C)/19036/2024	SANJIB KUMAR RATH	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D- BLAPL/12644/2024	SATYANARAYAN MISHRA	2024-04- 27	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the petitioner on date chart not correctly furnished.2. Number of F.I.R. not furnished in the cause title.
159	D-CMP/18849/2024	MAHESWAR MOHANTY	2024-04- 27	3-AUTHENTICATION FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.OCCUPATION NOT FURNISHED IN AFFIDAVIT 2.IA NO. IN PRAYER PORTION NOT TALLY WITH C.COPY

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-04-2024 (CASES FILED BEFORE 2024)

Sl no. Filing Number Case Number Advocate for Petioner/Caveator

Defects as per S.R.